

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

17. IA 1101(MB)2024  
IN  
C.P. (IB)/1255(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party:        Agrasen Trade Merchants Private  
   Limited  
   Vs  
   Moli Merchant Traders Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules,  
2016

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**ORDER**

1. None present.
2. Post this matter on **12.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**